

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 210- IA 560 of 2022
ITEM No 211- IA 597 of 2022
ITEM No 212- IA 627 of 2022
ITEM No 213- IA 690 of 2022
ITEM No 214- IA 692 of 2022
ITEM No 215- Mis. A/09 of 2022
In
CP(IB) 268 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Arrow Engineering Ltd
V/s
Golden Tobacco Ltd

.....Applicant

.....Respondent

Order delivered on ..19/01/2023

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Manish Buchasia, Adv.
For the Applicant : Mr. Masoom Shah, Adv. a/w. Mr. Parth Thummar, Adv.
For the Applicant No. 1 : Mr. Navin Pahwa, Sr. Adv. a/w. Mr. Jay Kansara, Adv.
a/w. Ms. Aaksha Sanjani, Adv.
For the Applicant No. 2 : Mr. Saurabh Soparkar, Sr. Adv. a/w. Mr. Jay Kansara, Adv.
a/w. Ms. Aaksha Sanjani, Adv.
: Mr. Sumesh Dhawan, Adv. a/w. Mr. Raghav Dembla, Adv.
For the RP : Mr. Anurag Bisaria, Adv.

ORDER

**IA 560 of 2022, IA 597 of 2022, IA 627 of 2022, IA 690 of 2022, IA 692 of 2022,
Mis. A/09 of 2022**

Due to paucity of time, as the Hon'ble Members held other Benches, matter stands adjourned to 25.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**